GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO.2462 TO BE ANSWERED ON 09.03.2018

REVAMPING OF WOMEN AND CHILD SECURITY AND EDUCATION

2462. SHRI BHEEMRAO B.PATIL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has conducted any study to identify the fields that need to be revamped/ strengthened pertaining to women and child security and their education, if so, the details and the outcome thereof;
- (b) whether the Government has reviewed the schemes/ programmes being implemented in this regard, if so, the details and the outcome thereof; and
- (c) the other steps taken/ being taken by the Government in the field of women and child development in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR)

- (a) & (b) The Ministry holds regular review meetings with Women and Child Development Departments of State Governments/UT Administrations to discuss the issues for effective implementation of the programmes and schemes to expedite beneficiary coverage and proper fund utilization. Regional level consultations are also held to discuss issues concerning implementation of schemes. The monitoring reports received from States/UTs are analyzed in the Ministry. The problem areas are communicated to concerned States/UTs for taking corrective actions. In addition, regular State visits are conducted by the Ministry's officials in order to understand the implementation problems being faced by States/UTs. The schemes also have in-built monitoring mechanism to check fund utilisation. Regular follow-up is done by the Ministry with the States/UTs. The schemes are also periodically reviewed for their proper and better implementation.
- (b) The Ministry of Women and Child Development is implementing various schemes/programmes for welfare of women and children across the country such as Swadhar Greh, National Creche Scheme, Ujjawala, Working Women Hostels, Rashtriya Mahila Kosh (RMK), Pradhan Mantri Matru Vandana Yojana (PMMVY). Scheme for Adolescent Girls (SAG), BetiBachaoBetiPadhao (BBBP), Child Protection Scheme (CPS) for the welfare and empowerment of women.

Apart from the above, the schemes of One Stop Centre and Women Helpline for women affected by violence funded from Nirbhaya Fund to facilitate access to justice are being implemented since 1st April, 2015.
